

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.187
TO BE ANSWERED ON 18.7.2016
ASHADHA 27, 1938 (SAKA)

FIRE PROTECTION POLICY FOR MONUMENTS

+187. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to review the fire protection policy of various monuments and museums;
- (b) if so, the details thereof;
- (c) the State-wise details of incidents of fire occurred in various museums and monuments and losses incurred during the last three years;
- (d) whether the precious collections have also get burnt in these fire incidents which cannot be retrieved and if so, the details thereof; and
- (e) whether the Government is contemplating to formulate the policy of creating the replicas of such precious heritages so that such collections may be restored in case of untoward incidents and if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) A comprehensive security policy for security requirements and parameters with respect to various museums under Ministry of Culture and Archaeological Survey of India has been recently formulated which also includes provision for installation of adequate fire safety system. As regards centrally protected monuments, adequate fire safety systems are in place.
- (c)&(d) No fire incident has occurred in any of the centrally protected monuments/sites/museums within the jurisdiction of Archaeological Survey of India and also museums under Ministry of Culture during the last two years.
- (e) No, Madam.

